

Programme Executives
(including Producers, etc.) —24

(c) Reasons for over-stay of some of the officers at Delhi are exigencies of public service like specialised job requirements of various programme posts, experience and qualifications of the personnel in specialised disciplines, humanitarian problems of individual officers, request for posting of both the spouses at the same place etc.

(d) Instructions regarding transfer of the programme personnel after completion of the normal tenure at a particular station are uniformly applied both for officers posted in Delhi and at other stations with certain exceptions for the reasons mentioned in para (c) above.

Framing of "Rules of the skies" by United Nations Organisations to check Satellite transmissions

*432. SHRI J. S. RAJU:
DR. NARREDDY THULASI
REDDY:

Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that Government have asked the United Nations Organisation to frame 'Rules of the skies' to prevent the culture of different countries from being invaded by powerful satellite transmissions; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY, DEPARTMENT OF ELECTRONICS AND DEPARTMENT OF OCEAN DEVELOPMENT AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI P. R. KUMARAMANGALAM):
(a) and (b) No specific proposal has been made by India in the United Nations. However, UN General Assembly has adopted a resolution in 1982 which stipulates that a State which intends to establish international direct broadcasting satellite service shall notify the proposed receiving States and shall promptly enter

into consultation with any of those States which so requests. This UN resolution is not backed up by its own details procedures and rules, but is to be governed by the relevant provisions of the International Telecommunication Convention and its Radio Regulations.

Plans for revival of sick public sector units

*433. SHRI SUKOMAL SEN:
SHRI GOPALSINH G.
SOLANKI:

Will the PRIME MINISTER be pleased to state:

(a) whether Government propose to ask sick public sector units to submit viable plans for their revival;

(b) if so, the number of such units who have since submitted revival plans; and

(c) what action has been taken on the plans submitted?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF HEAVY INDUSTRY AND DEPARTMENT OF PUBLIC ENTERPRISES) (SHRI P. K. THUNGON): (a) to (c) Sick Public Sector Undertaking referable to Board of Industrial and Financial Reconstruction (BIFR) are required to submit their revival plans, if any, to BIFR for framing suitable package for their future course of action. The concerned administrative Ministry/Department may also either *suo-moto* or on the reference from the Public Sector Undertaking examine their revival plans. So far 33 sick public sector units have been referred to BIFR.

Improvement of the coal field areas

*434. SHRI SUNIL BASU RAY: Will the Minister of COAL be pleased to state:

(a) whether Government have taken measures to improve the environment of the coal field areas; and

(b) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF COAL WITH ADDITIONAL CHARGE OF MINISTER OF THE MINISTRY OF LABOUR (SHRI P. A. SANGMA): (a) and (b) According to the procedure laid down by the Government Environmental Management Plans (EMPs) are required to be formulated as an integral part of the coal projects. These EMPs are scrutinised by an Expert Committee constituted by the Ministry of Environment & Forests and only after formal clearance of the Ministry of Environment & Forests is available investment decisions are taken. These EMPs not only incorporate various environmental protective measures which have to be taken simultaneously with coal mining viz. land reclamation, afforestation, control of air and water pollution etc. but also include adequate measures on rehabilitation of land oustees. Adequate provisions are also being made for implementation of environmental protective measures. Advance EMPs for 10 major coalfields have been prepared and submitted to the Ministry of Environment & Forests.

Demand for tractors

*435. SHRI RAJNI RANJAN SAHU:
SHRI JAGIR SINGH DARD:

Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that the demand for tractors in the country has slackened;

(b) if so, what are the reasons therefor; and

(c) what is the reaction of Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF INDUSTRIAL DEVELOPMENT) (SHRIMATI KRISHNA SAHI): (a) No, Sir. The sale of tractors during the year 1991-92 has registered a growth as compared to 1990-91 and the same trend is continuing during the current year.

(b) and (c) Do not arise.

Health hazards due to operations of the Indian Rare Earths Limited

*436. SHRI B. K. HARIPRASAD: Will the PRIME MINISTER be pleased to state:

(a) whether Government are aware that the operations of Indian Rare Earths Ltd. in Kerala continue to expose children, mothers and offsprings to serious health hazards; and

(b) if so, what steps Government propose to take to remedy the situation?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY, DEPARTMENT OF ELECTRONICS AND DEPARTMENT OF OCEAN DEVELOPMENT AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI P. R. KUMARAMANGALAM): (a) and (b) The operation of Indian Rare Earths in Kerala are not exposing children, mothers and offsprings to serious health risks.

However, as a part of a scientific study, the Deptt. of Atomic Energy is currently funding the Regional Cancer Centre, Trivandrum to carry out a detailed health survey in Karunagapally Taluk in Kerala. This independent study is expected to throw light on the adverse effects, if any, of naturally occurring high background radiation in Kerala on the population.

Evaluation of IRDP

*437. DR. NARREDDY THULASI REDDY: Will the PRIME MINISTER be pleased to state:

(a) whether the implementation of IRDP has been evaluated; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI UTTAMBHAI H. PATEL): (a) The Ministry of Rural Development undertakes Concurrent Evaluation of Integrated Rural Development Programme (IRDP) from time to time. The latest round of Concurrent